



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.01.2026

NOTICE

Please take notice that the following matters have been inadvertently listed as **Item Nos. 26 to 28 in the Daily Cause List of Court – II** under the caption “For Hearing” on **13.01.2026 at 10:30 A.M. stand deleted.**

Furthermore, please take notice that the said matters shall now be taken up before the **Court of the Chairperson on 13.01.2026 at 10:30 A.M. in the Supplementary Cause List**, as per the revised item numbers (i.e.: item nos. 1-3).

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1034 of 2023 & I.A. No. 8094 of 2024	Arham Qureshi Vs. Central Bank of India & Ors. With	Sunder Khatri	Abhishek Devgan Vishal Hirawat-R1 Gulafsha Kureshi Mrigank Kumar-R2
2.	Contempt Case (AT) No. 28 of 2024 in Comp. App. (AT) (Ins) No. 1034 of 2023 & I.A. No. 8093 of 2024	Arham Qureshi (Suspended Director of Al Nafees Frozen Food Exports Pvt Ltd) Vs. Manohar Lal Vij & Ors Resolution Professional of Al Nafees Frozen Food Exports Pvt. Ltd. With	Sunder Khatri	Ekta Chaudhary- R3 Rajesh Sharma
3.	Comp. App. (AT) (Ins) No. 43 of 2026	Metro Waste Handling Pvt. Ltd. Vs. Al Nafees Frozen Food Exports Pvt Ltd. & Ors.	Nidhi Mohan Parashar	Sunder Khatri Naman Khatri Tushar Singh Akshra Arshi- R2&3

By order of Hon’ble Chairperson
-Sd/-
Registrar (I/c)